

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
Order reserved on: 01.11.2017

**Contempt Petition No. 060/00069/2017 in
ORIGINAL APPLICATION NO. 060/00344/2017**

Chandigarh, this the 16th day of November, 2017

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Saurav Gupta son of Shri Shyam Sunder Gupta, aged 26 years, resident of H. NO. 4940, Guron Colony, Machiwara Khas, Tehsil Samral, District Ludhiana. (Group-C Post)

....Petitioner

(Argued by: Ms. Ramandeep Kaur for Shri Amit Mehta, Advocate)

VERSUS

1. Sh. Anupam Srivastava, Bharat Sanchar Nigam Limited through its Chairman-cum- Managing Director, Corporate office 4th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi-110001.
2. Ms. Anima Roy, General Manager (Recruitment) Bharat Sanchar Nigam Limited Corporate Office, Recruitment Branch, Eastern Court, 2nd Floor, Bharat Sanchar Bhawan, Janpath, New Delhi-110001.

....RESPONDENTS

(By Advocate: Shri D.R. Sharma,)

ORDER

Sanjeev Kaushik, Member (J)

Heard the learned counsel for the respective parties.

2. In view of the order passed in the Original Application NO. 60/00344/2017 titled Saurav Gupta Vs. BSNL and Another, of even date, thereby dismissing the Original Application, present

Contempt Petition is also closed. Notice issued is hereby discharged.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 16.11.2017

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